

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 41/Chd/Pb/2018**

**In the matter of:**

Oriental Bank of Commerce                      ...Financial Creditor-Petitioner

Versus

M/s Sadhbhawana                                      ...Corporate Debtor  
Impex Pvt. Ltd.

Present:    None.

The Hon'ble Member(Judicial) is on official tour, hence the matter  
is adjourned to 27.02.2018.

February 22, 2018  
arora

Sd/-  
Bench Officer.